NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 01/73/2017

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Smt. Saroj Devi Sharma V/s. M/s Premia Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Brijesh Panchal, Advocate for Petitioner

Order

Re-notify this case on 20th November, 2017.

Sd-

(Ina Malhotra) Member (J)